Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 107 of 2011 &
I.A. No. 177 of 2011

Dated :12th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Kinesco Power and Utilities P. Ltd. … Appellant(s)

Versus

K.S.E.R.C. & Anr. ….Respondent(s)

Counsel for the Appellant(s): **Mr. Anand K. Ganesan**

Counsel for the Respondent(s): **Mr. M.T. George for KSEB**

ORDER

The reply has been filed by Respondent-KSEB.

Post the matter for final disposal on ***23.09.2011***. In the meantime, the Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS